

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 132
(CAA)-21(PB)/2019

IN THE MATTER OF:

Annex Dealtrade Pvt. Ltd. & 2 Ors.
With Nimbus India Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 02.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Mr. P. Nagesh, Mr. Suman Kumar Jha, Mr. Afnaan Siddiqui, Advs.
For the respondents Ms. Lakshmi Gurung, Sr. Stg. Counsel for IT Dept. with Mr. Shubham Pandey, Adv.
For the Respondent(s): Mr. Amish Tandon, Mr. Akshya Joshi, Advs. for OL. Ms. Sonam Sharma, CP for RD(NR)

ORDER

Arguments heard. Order reserved.

Sd/—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/—

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)